

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 137  
TO BE ANSWERED ON FRIDAY 28.07.2023  
APPOINTMENT OF CENTRAL NOTARY**

**\*137. SHRI NAMA NAGESWARA RAO:**

**Will the Minister of LAW AND JUSTICE be pleased to state :**

- (a) the number of legal professionals appointed as Notary Public by the Central Government during the last five years, State and UT-wise;
- (b) whether it is a fact that many advocates who submitted online applications for said post in the year 2021 are still waiting for their appointment;
- (c) if so, the details of such applications that are pending as on date, State and UT-wise along with the reasons thereof; and
- (d) the timeline by which all the pending applications are likely to be cleared?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF  
STATE IN THE MINISTRY OF CULTURE  
(SHRI ARJUN RAM MEGHWAL)**

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK  
SABHA STARRED QUESTION NO. 137 FOR ANSWER ON 28.07.2023

(a) Statement showing the total notaries appointed by the Central Government during the last five years, State and UT-wise is enclosed at Annexure-I.

(b) Yes, Sir.

(c) Statement showing the online applications received in the year 2021 through the Service Plus portal and are pending as on date, State and UT-wise is enclosed at Annexure-II. The applications are pending as appointment of central notaries is an ongoing process and will be done as per provisions of the Notaries Act, 1952 and the Notaries Rules, 1956, as amended from time to time.

(d) The appointment of central notaries is done in accordance with the provisions contained in the Notaries Act, 1952 and the Notaries Rules, 1956, as amended from time to time. Since this is an ongoing process, no specific time-frame can be indicated.

**ANNEXURE-I**

**Table: Statement showing list of notaries appointed by the Central Government during the last five years, State and UT-wise**

<b>S. No.</b>	<b>State Name</b>	<b>No. of Notaries Appointed</b>
1	Andhra Pradesh	172
2	Assam	13
3	Bihar	168
4	Chandigarh	29
5	Chhattisgarh	182
6	Delhi	324
7	Goa	16
8	Gujarat	1896
9	Haryana	374
10	Himachal Pradesh	95
11	Jammu And Kashmir	91
12	Jharkhand	66
13	Karnataka	570
14	Kerala	441
15	Lakshadweep	3
16	Madhya Pradesh	193
17	Maharashtra	1949
18	Odisha	66
19	Puducherry	156
20	Punjab	351
21	Rajasthan	786
22	Tamil Nadu	748
23	Telangana	79
24	Tripura	7
25	Uttar Pradesh	504
26	Uttarakhand	32
27	West Bengal	91
	<b>TOTAL</b>	<b>9402</b>

**ANNEXURE-II**

**Table: Statement showing online applications received in the year 2021  
and are pending as on date, State and UT-wise**

<b>S. No.</b>	<b>State Name</b>	<b>Pending Applications (2021)</b>
1	Andaman And Nicobar	4
2	Andhra Pradesh	3578
3	Arunachal Pradesh	15
4	Assam	406
5	Bihar	238
6	Chandigarh	76
7	Chhattisgarh	2682
8	Dadra & Nagar Haveli And Daman & Diu	6
9	Delhi	989
10	Goa	306
11	Gujarat	3016
12	Haryana	1218
13	Himachal Pradesh	656
14	Jharkhand	552
15	Karnataka	4788
16	Kerala	2048
17	Ladakh	9
18	Madhya Pradesh	3219
19	Maharashtra	15686
20	Meghalaya	4
21	Mizoram	1
22	Odisha	456
23	Punjab	1466
24	Rajasthan	4756
25	Tamil Nadu	10035
26	Telangana	1969
27	Tripura	30
28	Uttar Pradesh	3599
29	Uttarakhand	138
30	West Bengal	1105
	<b>TOTAL</b>	<b>63051</b>